

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 202 of 2013 & I.A. No.284 of 2013

Dated : 12th March, 2014

In the matter of :

M/s Wardha Power Co. Ltd. ... Appellant(s)

Versus

Reliance Infrastructure Ltd. Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Anurag Sharma
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Hasan Murtaza

ORDER

There is no sitting of the Bench today.

On the consent of learned counsel for the parties, matter is posted for hearing on **22nd April, 2014.**

(Court Master)